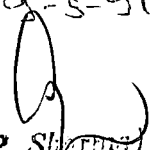
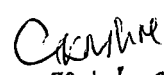
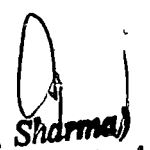
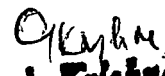


C. A. T. Bench, JAIPUR

Date of Order	Orders
MA 152/94 & MA 154/94 Filed on 3-3-94 3 29-3-94	
30-3-94	MA 153/94 & 154/94 Mr. S.C. Sethi - Counsel for the applicant Issue notices of the MA to the respondents returnable on 9-5-94. May be listed for admission on 9-5-94.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judg.)
Regd. A-2. Notices issued to the respondents, No. R₁, R₂ & R₃. Alongwith copy of M.A. application & its annex pages no. 1 to 13. 3 31/3/94. vide No. 22006/2202 dated, 13-4-94 A-2. not served R₂ Served vakalatname filed records R₁ & R₂ filed on 9/4/94. 3 31/3/94. 2 761 10-5-94	MA 153/94 and MA 154/94 9-5-94 Mr. S.C. Sethi - Counsel for the applicant Mr. Manish Bhandari - Counsel for the respondents Notices of these MA have not been served on respondent no. 3. Issue fresh notices to them of these MA returnable on 6-7-94. May be listed for admission 6-7-94.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judg.)